

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 59

C.P. (IB)/740(MB)2023

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.04.2024**

NAME OF THE PARTIES: **BANK OF MAHARASHTRA V/s MR. ANAND
GHADIGAONKAR**

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Meet Pandya i/b Kay Legal LLP for the Financial Creditor present through VC.

Adv. Kartikee Korgaonkar for the Resolution Professional present through VC. Adv.

Kartikee Korgaonkar for the Resolution Professional present through VC.

Ld. Counsel for the Financial Creditor seeks time to file Rejoinder to the Reply filed by the Personal Guarantor. List this matter on Board on **08.05.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**